

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH
ORIGINAL APPLICATION NO.25/2001
DATED THE 22ND DAY OF SEPT,2003

CORAM: HON'BLE SHRI S.G.DESHMUKH, MEMBER(J)
HON'BLE SHRI S.P.ARYA, MEMBER(A)

Shri Chandrikaprasad J Jaiswal,
s/o Shri Jaishree Jaiswal,
aged 46 years, Ex-Gateman,
Thane Telephone Exchange,
O/o Chief General Manager, (T),
GPO Building, Bombay.
(By Advocate Shri S.P.Kulkarni) - Applicant

Versus

1. Union of India
through Assistant Director (CCF),
Maharashtra Telecom Circle,
2nd Floor, Telephone House, Dadar,
Mumbai.
2. S.Swaminathan,
SDE (Inq.T.O.)
1st Floor, Old Telephone Exchange,
Naupada, Thane.
3. Sub-Divisional Engineer (B-M),
Thane Telephone Exchange,
MTNL, Naupada, Thane.
4. Assistant General Manager,
(CCF), Telephone House,
Maharashtra Telecom Circle,
Telephone House, 2nd Floor,
Dadar (West), Mumbai.
(By Advocate Shri V.S.Masurkar) - Respondents

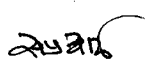
ORAL ORDER

By Hon'ble Shri S.G.Deshmukh - Member (J) -

Heard the learned counsel of parties.

2. The application is disposed of for want
of jurisdiction in view of the decision in the
case Bharat Sanchar Nigam Limited Vs. A.R.Patil
and ors. etc.etc., 2003 (1) SLR 386.

3. No costs.


(S.P.Arya)
Member (A)

abp


(S.G.Deshmukh)
Member (J)